

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-249(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES:

Ricoh India Ltd.

SECTION : 441 of the Companies Act, 2013.

ORDER

For the Petitioner's side is not ready for disposal of this case, list this matter
on 03.10.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)